NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|-------------------|--|-------------|---|
| CP(IB)No. 134/BB/ 2017 | office objections | For compliance of office objections raised by Registry | Rule-6 of I | K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---------------------------------------|--|-----------|
| | VIKLAM PHADKE ADVOCATE 99006434 | 2 Operational Cueditor 70 Petitioner | |

ORDER

Matter is listed today for admission. Registry has raised objection. We have heard the Counsel for Petitioner/Operational Creditor regarding maintainability of the petition against 2 (two) Corporate Debtors. Both of the Corporate Debtors are one and the same and they are managed by the same shareholders. Hence for consideration on the maintainability list it on 11/12/2017.

Member (T)

Member (J)